

HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)

THURSDAY, THE SEVENTEENTH DAY OF OCTOBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO

WRIT PETITION NO: 27162 OF 2017

Between:

1. Dr. B. Satish kumar, S/o. Sri. B.R. Shivaram, aged about 28 years, R/o. Flat No. 101, Baba Residency, Kothapet, Hyderabad.
2. Dr. M. Karthik, S/o. Sri. M. Narender, aged about 28 years, R/o. Flat No. 1604, Vasavi Brindavanam apartments, Motinagar, Erragadda, Hyderabad.
3. Dr. R.V. Raviteja, S/o. Sri. R. Vivekananda, aged about 30 years, R/o. Flat No. 202, Sthithapragya apartment, Himayatnagar, Hyderabad.
4. Dr. J. Pavan Kumar, S/o. Sri. JSN Murthy, aged about 30 years, R/o. Plot No. 55, Mahodaya Enclaves, Miyapur, Hyderabad.
5. Dr. K. Gopikanth, S/o. Sri. K. Mallesham, aged about 29 years, R/o. Flat No. 101, H. No. 6-4-10/1, Bhavani Shri Sheela Avenue, Musheerabad, Secunderabad.
6. Dr. S. Rajesh Kumar, S/o. Sri. S. Lakshmi Narayana, aged about 28 years, R/o. H. No. 9-411/3, VN Puram, Podili, Prakasham, Andhra Pradesh.
7. Dr. P. Sridhar, S/o. Sri. P. Ramesh, aged about 29 years, R/o. H. No. 4-136, 1B Tandur, Adilabad, Telangana.
8. Dr. G. Rajasekhar, S/o. Sri. G. Narsimhulu, aged about 28 years, R/o. D. No. 1-679, Park Street, Jammalamadugu, Kadapa, Andhra Pradesh.
9. Dr. G. Narsimha Reddy, S/o. Sri. G. Rama Subba Reddy, aged about 29 years, R/o. H. No. 5-74A, PNR Street, Yerraguntia, Kadapa.
10. Dr. G. Bhavya, D/o. Sri. B. Venkat Rao, aged about 29 years, R/o. H. No. J-33, Road No. 12A, Panchavati colony, Manikonda, Hyderabad.

11. Dr. M.V. Sangamesh, S/o. Sri. M. Baswaraju, aged about 28 years, R/o. H. No. 5-375, near Hanuman temple, Chintal, Hyderabad.
12. Dr. Arun Rathi, S/o. Sri. Sureshchand Rathi, aged about 31 years, R/o. H. No. 2-5-35/1, Old Gunj, Mahaboobnagar, Telangana.

...PETITIONERS

AND

1. Union of India, Ministry of Health and Family Welfare, A Wing, Nirman Bhavan, Maulana Azad Road, New Delhi-110 011 represented by Secretary.
2. Director General of Health Services, A Wing, Nirman Bhavan, Maulana Azad Road, New Delhi-110 011 represented by Director General of Health Services.
3. National Board of Examination, Mahatma, Gandhi Road, Ansari Nagar, New Delhi-11 0 029, represented by its Executive Director
4. Medical Council of India, Pocket-14, Sector-8, Dwaraka, Phase-I, New Delhi, represented by its Member Secretary.
5. The State of Telangana., Represented by its Special Chief Secretary, Health, Medical and Family Welfare Department, Secretariat buildings. Hyderabad.
6. Kaloji Narayana Rao University of Health, Sciences, Warangal, represented by its Registrar.
7. The State of Andhra Pradesh., Represented by its Principal Secretary, Health, Medical and Family Welfare Department, Secretariat, Velagapudi.
8. Dr. NTR University of Health Sciences, represented by its Registrar, Vijayawada

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue an appropriate Writ, Order or Direction, more particularly one in the nature of Writ of Mandamus, setting aside letter bearing No. V.26012/02/2016-MEP(Pt) dated 4.05.2017 and the undated Notification issued by the 1st respondent insofar as admission to Super Speciality DM/MCh courses under the Respondents No. 6 and 8 as arbitrary, illegal and is in violation of the Presidential Order and the 1979 Circular and consequently issue a direction to Respondents No. 1, 2 and 3 to permit the Respondents No. 6 and 8 to conduct a separate counseling for all seats of NEET-Super Specialty with regard to admission to Super Speciality DM/MCh courses under the, Respondents No. 6 and 8 respectively

I.A. NO: 1 OF 2017(WPMP. NO: 33740 OF 2017)

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to issue a direction to Respondents No. 1, 2 & 3 to permit the Respondents No. 6 and 8 to conduct a separate counseling for all seats of NEET-Super Specialty with regard to admission to Super Specialty DM/MCh courses under the Respondents No. 6 and 8 respectively

I.A. NO: 2 OF 2017(WPMP. NO: 33741 OF 2017)

BETWEEN:

13. Dr. B. Satish Kumar,
S/o. Sri. B.R. Shivaram, aged about 28 years,
R/o. Flat No. 101, Baba Residency, Kothapet,
Hyderabad.
14. Dr. M. Karthik,
S/o. Sri. M. Narender, aged about 28 years,
R/o. Flat No. 1604, Vasavi Brindavanam
apartments, Motinagar, Erragadda, Hyderabad.
15. Dr. R.V. Raviteja,
S/o. Sri. R. Vivekananda, aged about 30 years,
R/o. Flat No. 202, Sthithapragya apartment,
Himayatnagar, Hyderabad.
16. Dr. J. Pavan Kumar,
S/o. Sri. JSN Murthy, aged about 30 years,
R/o. Plot No. 55, Mahodaya Enclaves, Miyapur,
Hyderabad.
17. Dr. K. Gopikanth,
S/o. Sri. K. Malleshani, aged about 29 years,
R/o. Flat No. 101, H. No. 6-4-10/1,
Bhavani Shri Sheela Avenuc, Musheerabad,
Secunderabad.
18. Dr. S. Rajesh Kumar,
S/o. Sri. S. Lakshmi Narayana, aged about 28 years,
R/o. H. No. 9-411/3, VN Puram, Podili, Prakasham,
Andhra Pradesh.
19. Dr. P. Sridhar,
S/o. Sri. P. Ramesh, aged about 29 years,
R/o. H. No. 4-136, IB Tandur, Adilabad,
Telangana.
20. Dr. G. Rajasekhar,
S/o. Sri. G. Narsimhulu, aged about 28 years,
R/o. D. No. 1-679, Park Street, Jammalamadugu,
Kadapa, Andhra Pradesh.
21. Dr. G. Narsimha Reddy,
S/o. Sri. G. Rama Subba Reddy, aged about 29 years,
R/o. H. No. 5-74A, PNR Street, Yerraguntla, Kadapa.
22. Dr. G. Bhavya,
D/o. Sri. B. Venkat Rao, aged about 29 years,
R/o. H. No. J-33, Road No. 12A, Panchavati colony.

Manikonda, Hyderabad.

23. Dr. M.V. Sangamesh,
S/o. Sri. M. Baswaraju, aged about 28 years,
R/o. H. No. 5-375, near Hanuman temple,
Chintal, Hyderabad.
24. Dr. Arun Rathi,
S/o. Sri. Sureshchand Rathi, aged about 31 years,
R/o. H. No. 2-5-35/1, Old Gunj, Mahaboobnagar,
Telangana.

A N D

...PETITIONERS

9. Union of India, Ministry of Health and Family Welfare,
A Wing, Nirman Bhavan, Maulana Azad Road,
New Delhi-110 011 represented by Secretary.
10. Director General of Health Services,
A Wing, Nirman Bhavan, Maulana Azad Road, New Delhi-110 011
represented by Director General of Health Services.
11. National Board of Examination, Mahatma Gandhi Road,
Ansari Nagar, New Delhi-11 0 029, represented by its
Executive Director
12. Medical Council of India, Pocket-14, Sector-8,
Dwaraka, Phase-I, New Delhi,
represented by its Member Secretary.
13. The State of Telangana.,
Represented by its Special Chief Secretary,
Health, Medical and Family Welfare Department,
Secretariat buildings, Hyderabad.
14. Kaloji Narayana Rao University of Health Sciences,
Warangal, represented by its Registrar.
15. The State of Andhra Pradesh.,
Represented by its Principal Secretary,
Health, Medical and Family Welfare Department,
Secretariat, Velagapudi.
16. Dr. NTR University of Health Sciences,
represented by its Registrar, Vijayawada.

...RESPONDENTS

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay counseling for all seats of NEET-Super Speciality with regard to admission to Super Specialty DMJMCh courses under the Respondents No. 6 and 8

**Counsel for the Petitioner: SRI. M. VISHNUVARDHAN REP
SRI SAMA SANDEEP REDDY**

**Counsel for the Respondent Nos. 1to3: SRI GADI PRAVEEN KUMAR,
DY. SOLICITOR GENERAL OF INDIA**

Counsel for the Respondent No.4: Ms. G. SRI RANGA PUJITHA, SC

**Counsel for the Respondent No.5: GP FOR MEDICAL HEALTH AND
FAMILY WELFARE**

Counsel for the Respondent No.6: SRI A. PRABHAKAR RAO, SC

**Counsel for the Respondent No.7: SRI A. RAGHURAM, AGP GP FOR
MEDICAL HEALTH AND FAMILY
WELFARE(A.P.)**

Counsel for the Respondent No.8: SRI TADDI NAGESWARA RAO

The Court made the following: ORDER

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

Writ Petition No.27162 of 2017

ORDER: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. M.Vishnuvardhan, learned counsel represents
Mr. Sama Sandeep Reddy, learned counsel for the petitioners.

Ms. Gorantla Sri Ranga Pujitha, learned Standing Counsel
for Medical Council of India appears for respondent No.4.

Mr. A.Prabhakar Rao, learned Standing Counsel for
Kaloji Narayana Rao University of Health Sciences appears for
respondent No.6.

Mr. A.Raghuram, learned Assistant Government Pleader
appears for respondent No.7- State of Andhra Pradesh.

2. Learned counsel for the petitioner submits that the issue
involved in the Writ Petition has been rendered academic on
account of efflux of time.

3. In view of aforesaid submission, the Writ Petition is
dismissed as infructuous.

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Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

SD/- K. AMMAJI
ASSISTANT REGISTRAR

SECTION OFFICER

//TRUE COPY//

To,

1. One CC to SRI. SAMA SANDEEP REDDY, Advocate [OPUC]
2. One CC to SRI. A. PRABHAKAR RAO, SC [OPUC]
3. Two CCs to GP FOR MEDICAL HEALTH AND FAMILY WELFARE(T.G.) High Court for the State of Telangana, at Hyderabad [OUT]
4. One CC to SRI. GADI PRAVEEN KUMAR, DY. SOLICITOR GENERAL OF INDIA [OPUC]
5. Two CCs to GP FOR MEDICAL HEALTH AND FAMILY WELFARE (A.P) High Court for the State of Telangana, at Hyderabad [OUT]
6. One CC to SRI. TADDI NAGESWARA RAO, Advocate [OPUC]
7. One CC to Ms. G. SRI RANGA PUJITHA, SC [OPUC]
8. Two CD Copies

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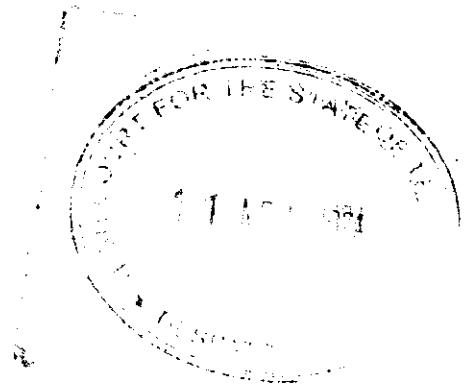
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HIGH COURT

DATED:17/10/2024

ORDER

WP.No.27162 of 2017



**DISMISSING THE WRIT PETITION AS INFRUCTUOUS
WITHOUT COSTS**

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25/10/24